



**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.**

**Subject:- Allocation of department's amongst Law Officers in the
Jammu Wing of the Hon'ble High Court.**

**GOVERNMENT ORDER NO: 2866 - LD (A) of 2018.
D A T E D: 17 - 05 - 2018.**

In partial modification of Government Order No.5392-LD(A) of 2017 dated 09-11-2017, it is hereby ordered that the litigation work of Home Department shall be looked after by Shri Raman Sharma, Deputy Advocate General before Jammu Wing of the Hon'ble High Court in addition to the litigation work already allocated to him, till further orders. Shri Sanchit Verma, Standing Counsel shall assist Shri Raman Sharma in dealing with the cases of Home Department before the Hon'ble High Court at Jammu

By Order of the Government of Jammu and Kashmir.

**Sd/-
(Abdul Majid Bhat)
Secretary to Government
Dated: 17 - 05 - 2018.**

NO: LD(A)2016/35-VI.

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Principal Secretary to Government, Home Department.
3. Director General of Police, J&K, Srinagar.
4. Registrar General, J&K High Court, Jammu.
5. All concerned Law Officers for information.
6. Director Information, J&K Srinagar.
7. Director Litigation, Jammu.
8. All officers of the Department of Law, Justice and Parliamentary Affairs.
9. OSD to the Hon'ble Minister for Law, Justice and Parliamentary Affairs for information of Hon'ble Minister.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
12. Government Order file.
13. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

Ashish Gupta
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